GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFIARS

RAJYA SABHA Un-starred Question No. 1878 ANSWERED ON 16.03.2023

Cases of Central Ministries/Departments pending before Courts

1878. ShriSushil Kumar Modi:

Will the Minister of *LAW AND JUSTICE* be pleased to state:

- (a) The total number of cases of Central Ministries/Departments pending before the Supreme Court, High Courts and District and Sessions Courts as of February 2023, Ministry/Department-wise;
- (b) the present share of Government litigation in total pending cases in the country;
- (c) the share of contempt cases in total pending caseload of Central Ministries/Departments associated with inaction on Court orders;
- (d) the expenditure incurred by the Government on litigation during the last five years, year-wise; and
- (e) the extent by which the National Litigation Policy has reduced pendency of Government cases?

ANSWER

MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

- (a) Information in respect of total number of cases pertaining to Central Ministry/Departments pending before various courts has been compiled from the data available on LIMBS (Legal Information Management & Briefing System) portal, which has been uploaded by the respective ministries/departments and the same is Annexure-A.
- (b) As per National Judicial Data Grid (NJDG) portal there are total 4,87,99,450 pending cases before various courts in the country. This portal doesnot maintain separate information about the cases in which Central Government is a party. LIMBS is a portal maintained by Ministry of Law & Justice and it has information relating to litigation where Central Government is one of the party. As per information available in LIMBS portal, 5,94,584 cases are pending in which Central Government is a party.

- (c) As per data available on LIMBS portal which is entered by users of 55 Ministries/Departments, the share of contempt cases in total pending caseload of Central Ministries/ Departments associated with inaction on court orders is 0.4%.
- (d) Information has been compiled and is as per Annexure-B.
- (e) National Litigation Policy was formulated by the Department of Legal Affairs in the year 2010. The draft Note for the Cabinet was circulated to all the Ministries/Departments. However, it could not be placed before the Cabinet. National Litigation Policy of 2010 was reformulated and the revised policy, after a number of consultations/deliberations at various levels including inter-ministerial, Committee of Secretaries (CoS), informal team of Ministers and Law Commission, was re-submitted for consideration of the Committee of Secretaries. In its meeting held on 14.09.2017, CoS had, inter-alia, recommended that there may be no need for bringing in the proposed National Litigation Policy. The same objectives can be achieved through the issue of comprehensive guidelines for reducing litigation. However different Ministries /Departments are taking steps for reducing litigation by issuing separate instructions suitable to their own requirements.

Annexure (A)

Supreme Court, High Courts & District and Sessions Courts Cases

Sessions Courts Cases					
S.No.		Ministry	Supreme Court	High Courts Cases	District and Session Courts
1	AGRICULTURE AND FARMERS WELFARE		65	1653	553
2	AYUSH		26	744	1
3	CEN'	TRAL VIGILANCE COMMISSION	11	110	1
4	С	HEMICALS AND FERTILIZERS	24	579	43
5		CIVIL AVIATION	22	337	9
6		COAL	191	3218	370
7	C	COMMERCE AND INDUSTRY	163	3459	126
8	COMMU	INICATION TELECOMMUNICATION (DoT)	185	1278	112
9		COMMUNICATIONS (DoP)	117	3959	1468
10	COMPTR	OLLER AND AUDITOR GENERAL OF INDIA	78	15285	788
11	CONSU	IMER AFFAIRS FOOD AND PUBLIC DISTRIBUTION	74	801	5
12		CORPORATE AFFAIRS	260	8189	1010
13		CULTURE	41	1185	313
14		DEFENCE	1235	14973	8794
15	DEP	ARTMENT OF ATOMIC ENERGY	21	519	63
16		DEPARTMENT OF SPACE	7	155	36
17	DEVELOP	MENT OF NORTH EASTERN REGION	1	13	7
18		EARTH SCIENCES	3	114	3
19		EDUCATION (MoE)	597	12310	691
20		ELECTION COMMISSION	73	342	3
21	ENVIR	ONMENT FOREST AND CLIMATE CHANGE	396	1410	15
22		EXTERNAL AFFAIRS	24	879	173
23		FINANCE	9074	63157	2284
24	FISHE	RIES ANIMAL HUSBANDRY AND DAIRYING	49	207	8
25	FC	OD CORPORATION OF INDIA	278	4210	1126
26	FO	OD PROCESSING INDUSTRIES	1	52	3
27	HE	ALTH AND FAMILY WELFARE	305	3802	101
28		HEAVY INDUSTRIES	22	315	7
29		HOME AFFAIRS	967	18373	1661
30	НС	OUSING AND URBAN AFFAIRS	184	1463	682
31	INFO	RMATION AND BROADCASTING	67	826	80
32	JAL SHA	KTI(DEPT OF WATER RESOURCES)	94	602	96
33	JAL S	SHAKTI(DRINKING WATER AND SANITATION)	8	30	0

34	LABOUR AND EMPLOYMENT	321	23388	15534
35	LAW AND JUSTICE	175	517	5
36	MEITY	72	504	27
37	MICRO, SMALL AND MEDIUM ENTERPRISES	11	516	128
38	MINES	68	979	170
39	MINORITY AFFAIRS	33	0	0

ANNEXURE-B

S. No.	Financial year	Expenditure incurred (Rs.)
1.	2018-19	50,85,65,984/-
2.	2019-20	60,40,71,128/-
3.	2020-21	58,01,97,187/-
4.	2021-22	48,37,38,253/-
5.	2022-23	45,36,83,824/-
	(upto Feb. 2023)	